

HIGH COURT OF SIKKIM
GANGTOK

No. 38/HCS

Dated: 13.04.2018

OFFICE ORDER

In continuation of Office Order No. 439/Confdl/HCS dated 13.12.2017, the following Judicial Officers are directed to join in their respective place of posting after completion of the training period on 15.04.2018, as under:-

1. Mr. Jeewan Kumar Kharka, District & Sessions Judge (Special Division- I) at Gangtok.
2. Mr. Sonam Palden Bhutia, District & Sessions Judge (Special Division- II) at Gangtok.
3. Mrs. Samita Sharma, Director, Sikkim Judicial Academy.

By Order,

Sd/-
REGISTRAR GENERAL


Memo No. V (225) Confdl/HCS/806-38

Dated: 13.04.2018

Copy to:

1. Mr. Jeewan Kumar Kharka, District & Sessions Judge (Spl. Div. -I) at Gangtok.
2. Mr. Sonam Palden Bhutia, District & Sessions Judge (Spl. Div. -II) at Gangtok.
3. Mrs. Samita Sharma, Director, Sikkim Judicial Academy.
4. The Commissioner -cum- Secretary, Hon'ble the Governor of Sikkim, Raj Bhavan, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.
9. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.
10. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
11. The District & Sessions Judge (West) at Gyalshing.
12. The District & Sessions Judge (North) at Mangan.
13. The District & Sessions Judge (East) at Gangtok.
14. The District & Sessions Judge (South) at Namchi.

15. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
16. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
17. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
18. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
19. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
21. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gangtok.
22. The Civil Judge-cum-Judicial Magistrate (North)I/C at Mangan.
23. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
24. The Civil Judge-cum-Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (North) at Mangan.
27. The District Magistrate (South) at Namchi.
28. The District Magistrate (West) at Gyalshing.
29. The General Secretary, Bar Association of Sikkim, Gangtok.
30. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
31. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
32. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.
33. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
34. Guard File.
35. File.


13-SEP-18
REGISTRAR